

Sixteenth Loksabha

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Title: Secretary-General reported a message from the Rajya Sabha that at its sitting held on the 2nd January 2018, Rajya Sabha passed the Insolvency and Bankruptcy Code (Amendment) Bill, 2017, passed by the Lok Sabha on the 29th December, 2017 with amendment and returned the Bill with the request that the concurrence of Lok Sabha to the amendment be communicated to Rajya Sabha and laid on the Table the Insolvency and Bankruptcy Code (Amendment) Bill, 2017 as returned by Rajya Sabha, with amendment

SECRETARY-GENERAL: Madam Speaker, I have to report that Rajya Sabha has returned the Insolvency and Bankruptcy Code (Amendment) Bill, 2017, as passed by Lok Sabha, with amendment.

Madam Speaker, I also lay on the Table the Insolvency and Bankruptcy Code (Amendment) Bill, 2017, as returned by Rajya Sabha, with amendment.

